

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
NEW DELHI

C.P NO. (CAA)-49(PB)/2017  
CA NO.

CORAM:



SH. R.VARADHARAJAN  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017

NAME OF THE COMPANY: Sojourner BPO Pvt Ltd  
with  
Unicure India Limited

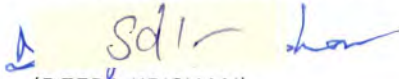
SECTION OF THE COMPANIES ACT: 230-232

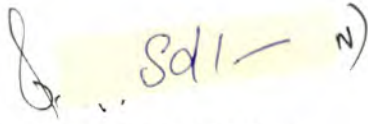
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Kunal Sabharwal	Counsel	FOR PET.	
2.	Chetana Kandpal	Company Prosecutor	For OL, Delhi	Chetana
3.	Manish Rastogi	Company prosecutor	For RO(NC)	

ORDER

At the request of the Learned Counsel for the Petitioner, matter is  
adjourned to 19.05.2017.

Post the matter on 19.05.2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)